

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA no. 5-6/2017 in Civil Appeal No(s). 1071-1072/2017

SMT. NASEEMA KHAN

Appellant(s)

VERSUS

SHAFIQR RAHMAN & ORS.

Respondent(s)

[I/A FOR RECALL]

Date : 10-07-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Appellant(s) Mr.Shakil Ahmed Syed, AOR
 Mr. Mohd. Parvez Dabas, Adv.
 Mr. Uzmi Jameel Husain, Adv.

For Respondent(s) Mr. B.K. Sharma, Sr. Adv.
 Mr. Mohd. Arif Khan, Sr. Adv.
 Mr. Niraj Gupta, AOR
 Ms. Anshu Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA nos. 5-6/2017 (Application for recall of Order
dated 23.01.2017) are dismissed.

List the appeals in the month of November, 2017.

(DEEPAK MANSUKHANI)
AR-cum-PS

(RAJINDER KAUR)
Court Master